

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Dated :10<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 160 of 2010**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C & Ors. ....Respondent(s)**

**Appeal No. 161 of 2010**

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C & Ors. ....Respondent(s)**

**Appeal No. 162 of 2010**

**Southern Electricity Supply Co. Orissa Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C & Ors.**

**Counsel for the Appellant(s): Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. R.K. Mehta & Mr. Antaryami Upadhyay  
for R.3**

**Mr. Rutwik Panda for R.1**

**ORDER**

The learned counsel for Respondent No.3 seeks some time to file the reply.

Post the matter on **14.07.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 31.05.2011 after serving copy on the other side.

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

TS/KS